

R.O.C.No.63336-A/2022-B2



DISTRICT JUDGES
TRANSFER & POSTING

NOTIFICATION No. 210 / 2022

Ms.G.Vijayalakshmi, XI Additional Judge (CBI Cases relating to Banks and Financial Institutions), City Civil Court, Chennai, who has been appointed on transfer as Chairman, Tamil Nadu Sales Tax Appellate Tribunal, Chennai in G.O.(D) No.158, Commercial Taxes and Registration (A1) Department, dated 19.07.2022, is transferred and posted as Chairman, Tamil Nadu Sales Tax Appellate Tribunal, Chennai, vice Thiru.N.Ramanathan, transferred.

Thiru.N.Ramanathan, Chairman, Tamil Nadu Sales Tax Appellate Tribunal, Chennai is transferred and posted as XI Additional Judge (CBI Cases relating to Banks and Financial Institutions), City Civil Court, Chennai, vice Ms.G.Vijayalakshmi, transferred.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 22.07.2022.**

**Sd/- P.DHANABAL,
REGISTRAR GENERAL**